

Amount Paid in Foreign Exchange for Lease of Caravelles and Boeing 737 by Indian Airlines

3281 SHRI JOYTIRMOY BOSU Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state whether due to the lock-out, the Indian Airlines has to pay 25,000 dollars per month for lease of three caravelles and Rs 8,000 per day for Boeing 737 in foreign exchange?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI RAJ BAHADUR) No, Sir The lock-out did not lead to any extra payment for lease of aircraft in foreign exchange or in rupees The Indian Airlines had signed an agreement to take on lease three Caravelles from France at Rs25 000 per aircraft per month prior to the lock-out to meet the short

fall in its jet capacity Two of the three Caravelles were received and put into use before the lock-out The third aircraft was received in December and put into operation in January, 1974 No Boeing 737 was taken on lease

Profits and Loss account of State Bank of India

3282 SHRI JYOTIRMOY BOSU Will the Minister of FINANCE be pleased to state the profit and loss accounts of the State Bank of India for the last two years, separately?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) The income, expenditure and published net profits of State Bank of India for the years ended 31-12-71 and 31-12-72 are as follows

(Rs in Crores,

Year ended	Income	Expenditure	Published net profits
31-12-71	142 06	138 28	3 78
31-12-72	168 91	165 06	3 85

Loss Suffered by S. T. C. in Handling Imports of Betelnut and Cloves

3283 SHRI JYOTIRMOY BOSU:
SHRI C JANARDHANAN

Will the Minister of COMMERCE be pleased to state:

(a) whether the State Trading Corporation has incurred a loss of more than Rs 10 lakhs in handling Rs 30-lakh imports of betelnut and cloves, and

(b) if so, the reasons for such huge losses?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A C GEORGE) (a) No, Sir.

(b) Does not arise

Trade Pact between India and North Korea

3284 SHRI VIRBHADRA SINGH:
SHRI R N BARMAN

Will the Minister of COMMERCE be pleased to state

(a) whether an Indo-North Korean trade and payment agreement is likely to be signed soon; and

(b) if so, the main features of the proposals?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A C GEORGE) (a) Trade and Payment Agreement with Democratic People's Republic of Korea was signed in New Delhi on the 18th February 1974